

income tax, wealth tax etc. should also continue, and the Central Government should grant on appropriate portion of such taxes to the State Government.

(b) We had ourselves asked the State Governments to consider the merit of a uniform Central legislation on this subject. We had also informed them that if consensus emerges in favour of such a legislation, the State Governments would be requested to arrange to have the necessary resolutions passed in their legislatures empowering the Parliament to legislate on the subject. We are awaiting categorical replies from many of the States.

#### Corruption in Hindustan Latex, Trivandrum

\*1650. SHRI VAYALAR RAVI : Will the Minister of HEALTH AND FAMILY PLANNING be pleased to state :

(a) whether Government have received complaints regarding corrupt practices of the officials of the Hindustan Latex, Trivandrum;

(b) if so, the nature of complaints; and

(c) what action is being taken in the matter?

THE MINISTER OF WORKS & HOUSING AND HEALTH AND FAMILY PLANNING (SHRI UMA SHANKAR DIKSHIT) : (a) Yes, Sir.

(b) The complaints alleged irregular appointments of staff in the Nirodh Factory, Trivandrum, and mis-use of official position by the General Manager.

(c) After thorough examination allegations about irregular appointments were found to be unsubstantiated. The other complaints are under investigation.

#### Removal of Dairies from Residential Colonies of Delhi

7175. SHRI S. C. SAMANTA : Will the Minister of HEALTH AND FAMILY PLANNING be pleased to state :

(a) whether some of the dairies are occupying even the main roads of the Safdarjang Enclave and creating unhygienic condition in the locality;

(b) whether many of the dairies in Krishna Nagar are keeping bull-buffaloes for breeding purposes on commercial basis;

(c) whether people from outside also bring their buffaloes for breeding purposes;

(d) whether the dairiwallas of Krishna Nagar use the public roads for breeding purposes thereby obstructing the passers-by and creating Public nuisance;

(e) whether complaints from the residents of locality to the Corporation authorities have not produced any result; and

(f) what steps do Government propose to take for removing the dairies from the residential colony where D.D.A. has sold land on a very high price ?

THE MINISTER OF WORKS AND HOUSING AND HEALTH AND FAMILY PLANNING (SHRI UMA SHANKAR DIKSHIT) : (a) to (f). The exact position is being ascertained and the required information will be laid on the Table of the Sabha.

#### Stateless People after fulfilment of Indo-Ceylon Treaty Obligations

7176. KUMARI KAMALA KUMARI : Will the Minister of EXTERNAL AFFAIRS be pleased to state :